

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:902  
ANSWERED ON:25.02.2011  
ALLOCATION OF FUNDS TO STATES  
Shantha J.

**Will the Minister of POWER be pleased to state:**

(a) whether the Government has allocated funds under various centrally sponsored schemes to State Governments in the country including Karnataka for improvement in power supply, power grid maintenance, improvement in transmission lines, rural electrification, etc.; and

(b) if so, the details of funds allocated for the purpose during the last one year and the current year, scheme-wise and State-wise?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) & (b) : Government of India has launched two schemes namely Rajiv Gandhi Grameen Vidyutikaran Yojana(RGGVY) and Restructured Accelerated Power Development & Reforms Programme(R-APDRP).

Rajiv Gandhi Grameen Vidyutikaran Yojana(RGGVY)

Under RGGVY, there is no upfront allocation of funds for any State including Karnataka. Funds are released against sanctioned projects in installments based on the reported utilization of amount in the previous installment(s) and fulfillment of other conditionalities. Cumulatively, an amount of Rs. 23887.21 crore has been released in the country for the sanctioned projects under RGGVY, as on 31.01.2011. The State-wise details of funds released for the sanctioned projects under RGGVY during the last one year & current year, is at Annex-I.

Restructured Accelerated Power Development & Reforms Programme(R-APDRP)

Government of India launched Restructured-Accelerated Power Development and Reforms Programme (R-APDRP) during 11th Plan period as a central sector scheme to encourage energy audit and accounting through IT intervention and to reduce the AT&C losses upto 15%.The programme size of the R-APDRP scheme is Rs.51,577 Crore. The focus of R-APDRP Scheme is on actual demonstrable performance by utilities in terms of sustained AT&C loss reduction. Projects under the scheme are being taken up in two Parts. Part-A includes the projects for IT applications for energy accounting /auditing, GIS, consumer indexing, SCADA & IT based consumer service centers etc. and Part- B includes regular distribution strengthening projects including separation of agricultural feeders from domestic and industrial ones and High Voltage Distribution System (HVDS) etc.

Under Part-A of R-APDRP, 1401 towns at an estimated Cost of Rs.5177 Crore have been approved for 29 States/UTs. Part-A SCADA projects for 18 towns of 3 states have also been sanctioned at an estimated Cost of Rs.471.58 Crores. Under Part-B of R-APDRP, so far 775 projects at the cost of Rs.14854.43 Crore have been approved to 13 States.

The details of projects sanction under Part-A of R-APDRP & Part B of R-APDRP are at Annex-II & Annex-III respectively.